1674

handled in Government godowns is given below:-

Year	Quantity of wheat damaged in godowns (Metric tonnes)	Quantity auctioned (Metric tonnes)	Amount of loss sustained for quantity acutioned (Rs.)
1961-62 .	1,439	1,351	4,39,600
1962-63 .	1,411	337	1,08,532

Crushing of Cane

590. Shri K. N. Tiwary: Will the Minister of Food and Agriculture be pleased to state:

- (a) whether it is a fact that Government are contemplating to ask the Sugar Mills of Uttar Pradesh and Bihar to start crushing cane from October, 1964; and
- (b) if so, the steps taken by Government in this behalf?

The Deputy Minister in the Ministry of Food and Agriculture D. R. Chavan): (a) and (b). The matter is under consideration and a decision will be taken very shortly.

Price of Wheat in Puniab

- 591. Shri D. J. Naik: Will Minister of Food and Agriculture be pleased to state:
- (a) whether it is a fact that on account of wheat zones the price of wheat has gone down considerably in Punjab; and
- (b) the prevailing price of wheat in Punjab compared to that prevailing in the States of Maharashtra and Gujarat?

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): (a) Wheat prices recorded a decline in Punjab after the formation of wheat zones, but since July, the prices have against started rising.

(b) At the end of August, the price of Dara wheat in Karnal (Punjab) was Rs. 48.00 per quintal. The price of Bansi wheat at Amravati (Maharashtra) was Rs. 96,50 per quintal. The price of Red wheat in Dhanduka (Gujarat) was Rs. 52.50 quintal. It may, however, be mentioned that large quantities of cheap imported wheat are supplied to Maharashtra and Gujarat at the price of Rs. 37 51 per quintal. Against the total marketable surplus of indigenous wheat of a little over one lakh tons for the whole year in Maharashtra, 6.36 lakh tons of imported wheat was supplied to Maharashtra during the first eight months of the year. Against the marketable surplus of less than one lakh tons of indigenous wheat, Gujarat has supplied 2.63 lakh tons of imported wheat

Development of Fisheries

592. Shri D. B. Raju: Will Minister of Food and Agriculture be pleased to state:

- (a) the amount allotted to Andhra Pradesh during 1963-64 for the development of fisheries; and
- (b) the details of various development schemes chalked out for purpose?

The Deputy Minister in the Ministry of Food and Agriculture D. R. Chavan): (a) During 1963-64, a sum of Rs. 5 lakhs was advanced as loan to the Government of Andhra Pradesh under the Centrally sponsored scheme of "Loans to Fisheries Cooperatives". Central assistance amounting to Rs. 4.30 lakhs under Loan' and Rs. 2.74 lakhs under 'Grant' was also made available to the State Government under the pattern of Central assistance envisaged for State Plan Schemes.

(b) The schemes taken up by the Government of Andhra Pradesh dur1675 Written Answers BHADRA 24, 1886 (SAKA) ing 1963-64 in connection with development of fisheries related to—

No. 4), and
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- (1) Mechanisation of fishing crafts.
- (2) Fish Seed Production and distribution.
- (3) Fish farms and exploitation of reservoirs, lakes etc.
- (4) Landing and berthing facilities.
- (5) Supply of fisheries requisites.
- (6) Training and staff.
- (7) Ice and Cold Storage Plants and fish markets.
- (8) Expanded and applied nutrition programmes; and
- (9) Other minor programmes.

National Highways

593. Shri Basappa: Will the Minister of Transport be pleased to state:

- (a) whether Government of Mysore have proposed to the Centre for upgrading the Bangalore-Mangalore road via Mysore and Dharwar-Gova Road and Bangalore-Tumjur-Mangalore Road as National Highways; and
- (b) if so, the decision taken by Government in the matter?

The Minister of Transport (Shri Raj Bahadur): (a) and (b). A proposal for the declaration of the from Dharwar in the Mysore State to Panjim in Goa as a National Highway was received from the Government of Mysore some time back and is under consideration. For the inclusion of the Bangalore-Mysore-Mangalore and the Bangalore-Tumkur (Tumjur is a printing error) Mangalore roads in the National Highway System, various proposals have been made by the State Government from time to time. It has, however, not been possible to accept them because no provision exists in the Third Five-Year Plan for the expansion of the existing National Highway System. But so far as the Bangalore-Tumkur-Mangalore road is concerned, the Bangalore-Tumkur section is already a part of an existing National Highway (N.H.

No. 4), and with regard to the remaining road grants-in-aid aggregating Rs. 1.04 crores have been made to meet 50 per cent of the cost of the following development works on a part of the road to facilitate the transport of iron ore:

Grant-in- Aid
(Rs. lakhs)

Written Answers 1676

(a) Widening of the Banasandra-Hassan-Mangalore road to two-lane carriageway

79.00

(b) Construction of a new link road from Pane-Mangalore to Mangalore . . .

25.00

Indo-Japan Pact on Tourism

594. Shri Basappa: Shrimati Savitri Nigam: Shri M. L. Dwivedi; Shri S. C. Samanta:

Will the Minister of Transort be pleased to state:

- (a) whether there is any recent agreement between India and Japan for the improvement of Tourism in both the countries; and
- (b) if so, the broad features thereof?

The Minister of Transport (Shri Raj Bahadur): (a) Yes, Sir. It has been agreed in principle between India and Japan to promote joint tourist programmes by which international tourists visiting either country will be encouraged to visit the other.

(b) The details of the programme are being worked out.